



ಕರ್ನಾಟಕ ರಾಜ್ಯಪತ್ರ

ಅಧಿಕೃತವಾಗಿ ಪ್ರಕಟಿಸಲಾದುದು

ಬಿಶೇಷ ರಾಜ್ಯ ಪತ್ರ

ಭಾಗ-V	ಬೆಂಗಳೂರು, ಸೋಮವಾರ, ಜೂನ್ ೨೦, ೨೦೧೬ (ಜೈಷ್ಠ ೩೦, ಶಕ ವರ್ಷ ೧೯೩೮)	ನಂ. ೮೪೩
Part-V	Bengaluru, Monday, June 20, 2016 (Jyeishta 30 Shaka Varsha 1938)	No. 843

**OFFICE OF THE REGISTRAR GENERAL, HIGH COURT OF KARNATAKA,
AMBEDKAR VEEDHI, BENGALURU - 560 001.**

CORRIGENDUM

NO. GOB(I) 40/2016, DATED THE 20th JUNE, 2016

It is hereby notified that the **CLASSIFICATION OF VACANCIES** notified in the Notification No.GOB(I) 40/2016 dated 15.06.2016 inviting applications for 49 posts of District Judges by direct recruitment published in Part-V of the Karnataka Gazette Extra-ordinary dated 15.06.2016 shall be read as hereunder:-

Category	General	Women candidate	Kannada Medium	Rural Candidate	Physically Challenged	Ex-Service Men	Total
Scheduled Caste	2*	3*	1*	3*	-	1*	10*
Scheduled Tribe	2*	-	-	1*	-	-	3*
Cat - I	2*	-	-	1*	-	-	3*
Cat - II(A)	3*	4*	1*	2*	-	1*	11*
Cat - II(B)	2*	-	-	1*	-	-	3*
Cat - III(A)	2*	1*	-	1*	-	-	4*
Cat - III(B)	1*	2*	-	1*	-	-	4*
General Merit	2	3	-	3	2*	1	11*
Total	16	13	2	13	2	3	49

The other contents of the notification dated 15.06.2016 remain unaltered.

BY ORDER,

Sd/-

JOHN MICHAEL CUNHA
REGISTRAR GENERAL.